

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/116/2016

NAME OF THE PETITIONER(S) : A.R. Rajasekar

NAME OF THE RESPONDENT(S) : M/s i Gen Power System Private Limited & 3 others

UNDER SECTION : 111, 237, 397/398, 402, 403 & 406

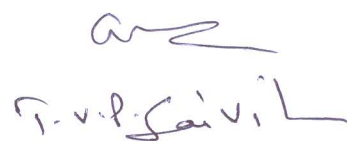
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. RAMESH &
G. V. MOHAN KUMAR

2. G. V. P. Sai Vilas
Mr. Harish Chandan

Counsel for Respondents

Counsel for Petitioner



ORDER

Counsels representing both the parties present. Counsel for petitioner has filed rejoinder and served a copy of the same to the other side. Pleadings are complete. The matter is posted for final hearing. Put up on **31.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)